## THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR ORDER SHEET

APPLICATION NO.:	
Applicant(s)	Respondent (s)
Advocate for Applicant (s)	Advocate for Respondent (s)
OTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
Coly given vite No 68 To 70 30/1/65	ORDERS OF THE TRIBUNAL  29.01.2009  OA No. 217/2006  Mr. C.B. Sharma, Counsel for applicant. Mr. S.S. Hassan, Counsel for respondents nos. 1 to 7. Mr. Ramesh Chand, Counsel for respondents nos. 8 to 12.  Heard the learned counsel for the parties.  Learned counsel for the applicant submits that he wants to withdraw this case.  The OA is disposed of as having been withdrawn.  (B.L.KHATRI)  MEMBER (A)
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